

**Shri Tangamani:** What percentage?

**Shri Kanungo:** I could not give the exact percentage, but I would say in future it is likely to be fifty-fifty

**Shri K. N. Pande:** Q Nos 630 and 658-A are very much related to each other. May I request you to permit both these questions to be answered together?

**Mr. Speaker:** In all cases, hereafter, when a Member wants that his question also ought to be answered with another question he will intimate to me in advance, so that the Ministers be apprised of into it, and if co-ordination can be effected, they will do so

**Shri Abid Ali:** I have no objection to answering both together

#### All India Working Class Family Budget Survey

\*630. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state.

(a) the progress made regarding the All India working class Family Budget survey, and

(b) when this survey is likely to be concluded?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b) A draft scheme for conducting family budget surveys amongst working classes in urban areas was circulated to State Governments for comments in August 1956. The scheme will be finalised shortly in the light of the comments received. The field work in connection with the surveys has been entrusted to the National Sample Survey Organisation and is likely to be started in September 1957. It will be carried out for a period of one year.

#### Wage Board for Sugar Factory Workers

\*658A. **Shri K. N. Pande.** Will the Minister of Labour and Employment be pleased to state

(a) whether Government propose to set up a Wage Board to go through

the wage structure of the sugar factory workers shortly; and

(b) if so, what will be its constitution and terms of reference?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes

(b) The constitution and terms of reference are under consideration

**Shri T. B. Vittal Rao:** May I know whether the final list of the 44 centres that are to be covered, that is, centres with concentration of working classes, has since been drawn up?

**Shri Abid Ali:** The number of centres is 44. But it would not be possible to give the list just now.

**Shri T. B. Vittal Rao:** The list was to have been finalised in consultation with the State Governments. Has it been finalised since?

**Shri Abid Ali:** No

**Shri T. B. Vittal Rao:** Originally, it was planned that this survey should be conducted in the 13th round by the National Sample Survey, and it was to begin in July, 1957. But now the hon. Minister says that the survey is likely to be started in September, 1957. May I know the reasons for the delay?

**Shri Abid Ali:** The details required from the State Governments have not been received as yet. Therefore, I am not in a position to say anything.

**Shri T. B. Vittal Rao:** The items of enquiry were to have been finalised by the working group consisting of the representatives of the National Sample Survey, the Indian Statistical Institute, the Labour Bureau, and the Central Statistical Organisation. May I know whether these have been finalised?

**Shri Abid Ali:** We are in touch with those organisations.

**Shri C. D. Pande:** May I know whether the Government of India propose to extend this survey to the

white-collared people, that is, the lower middle class people among the ministerial staff, whose plight is no better than that of the working classes?

**Shri Abid Ali:** That is not the intention at present.

**Shri B. S. Murthy:** May I know the reasons for the delay in the constitution of the wage boards?

**Shri Abid Ali:** As I have stated, the wage boards will be constituted.

**Shri B. S. Murthy:** May I know the reasons for the delay?

**Shri Abid Ali:** There is no delay.

**Shri K. N. Pande:** May I know how much time Government will take to finalise the constitution and functions of that board?

**Shri Abid Ali:** This will be announced before the next crushing season.

**Shri Ranga:** Up to what limits of salary is a wage considered to be a wage and a toiler considered to be a wage-earner? Is it not a fact that quite a large number of white-shirt employees also come within that wage structure?

**The Minister of Labour and Employment and Planning (Shri Nanda):** Certainly, it is so. But what was the point in the hon. Member's question?

**Mr. Speaker:** By his argument, the hon. Member wants to convince the Minister that these persons also must be brought under the category of labour.

**Shri Nanda:** When the consumer price index has been compiled, it will certainly apply to all those persons who come within a certain range of remuneration.

**Shri T. B. Vittal Rao:** For what other industries will wage boards be constituted during this year?

**Shri Abid Ali:** For the other industries, we have not yet taken any decision.

#### **Nahan Foundry Ltd.**

**\*631. Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state whether the labour trouble in the Nahan Foundry Ltd. has subsided and the factory has since been working satisfactorily and at its full capacity?

**The Minister of Industry (Shri Manubhai Shah):** Yes, Sir.

**Shri Jhulan Sinha:** May I know the figures of production of last year as compared with that in the previous year?

**Shri Manubhai Shah:** The production has been steadily rising from 1,092 tons in 1954-55 to 1814 tons during last year.

**Shri Heda:** An agreement was signed between the trade union leaders and the management more than a year and a half ago. May I know whether during the recent visit by the Minister to Nahan, the representatives of the workers represented to him that that agreement had still not been implemented, and if so, what steps are being taken to implement the same?

**Shri Manubhai Shah:** When I went there, actually they showed extreme satisfaction. As the hon. Member already knows, a very few minor matters are pending perhaps; they will also be satisfactorily settled.

#### **Compensation to Displaced Persons**

**\*632. Shri S. M. Banerjee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any distinction exists in the payment of compensation among the displaced persons from urban and rural areas of West Pakistan; and

(b) if so, the nature of it?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) and (b). Compensation is paid to the urban and rural claimants in accordance with the Displaced Persons (Compensation and